GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3432 ANSWERED ON:17.03.2015 ILLEGAL USE OF FISHING BOATS Chudasama Shri Rajeshbhai Naranbhai

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Pakistan Marine Security Agency very often apprehend the Indian fishing boats and capture the fishermen and in some cases these fishermen are put to death by unauthorized firing on them;

(b) if so, whether the boats seized by Pakistan are used in terrorist activities against India and Indian fishermen captured are being used for illegal activities against India; and

(c) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Yes, Madam. The Pakistan Marine Security Agency (PMSA) has apprehended 73 boats and 430 fishermen between 2014 - January, 2015. On October, 2013, one fisherman of Gujarat was also shot dead by PMSA. No other similar incident has been reported till date.

(b) & (c): There are non intelligence reports to suggest that the captured Indian fishing boats of fishermen are used for terrorist activities.

The Government has raised the issue of fishermen with Pakistan side in many fora like Home/Interior Minister/Secretary level talks, Foreign Secretary level talks, etc. and a number of them were subse- quently released by Pak Authorities.